

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1077  
ANSWERED ON:01.03.2000  
REVIEW OF OMS ON RESERVATION  
RAMDAS ATHAWALE

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

to the reply given to USQ.No.1566 on December 8, 1999 regarding office Memoranda on Reservation and state:

- (a) whether the exercise of review of above office Memoranda has been completed;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which the work of review is likely to be completed?

**Answer**

MINISTER OF STATE OF DEPARTMENT OF (SMT. VASUNDHARA RAJE) PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE AND MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. VASUNDHARA RAJE)

(a) to (d): Consequent upon completion of review of one of the five office memoranda, the CONSTITUTIONEIGHTY- EIGHTH AMENDMENT) BILL, 1999 has been introduced in the Rajya Sabha on 23.12.1999. Review of the remaining four office memoranda has not been completed. No definite time frame can be indicated as the process involves examination keeping in view the legal & constitutional issues.